

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3823

ANSWERED ON:12.08.2015

Mobiles Schools

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of children who are unable to attend school throughout the year due to migration, State/UT-wise;
- (b) whether the Government has any plan to start "mobile schools" in the country for these children;
- (c) if so, the details thereof; and
- (d) the steps being taken by the Government in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a): State Governments have identified 1.35 lakh children that were affected by migration during 2014-15. State-wise details are at Annexure.

(b) & (c): The Right of Children to Free and Compulsory Education (RTE) Act became operative with effect from 1st April, 2010 and Sarva Shiksha Abhiyan (SSA) norms have been revised to conform with the provisions of RTE Act. Majority of schools being in the purview of State/UT governments, making provision for schooling of migrant children is primarily their responsibility.

(d): The Government of India is providing support to States/UTs through SSA for universalising elementary education for all children from 6-14 years of age. Its overall goals include universal access and retention, bridging of gender and social category gaps in education and enhancement of learning levels of children. Strategies such as providing seasonal hostels, schools/special training centres at worksite, migration cards, back to school camps etc. are being implemented and have proved to be successful for the care and education of migrant children.
